

### British offer of Bilateral Aid

2843. SHRI G.Y. KRISHNAN : Will the Minister of FINANCE be pleased to state :

(a) whether U.K. has offered to spend a total of £ 124 million (over Rs. 186 crores) on its bilateral aid programme in India during 1984-85 ; and

(b) if so, the details of the programmes and the projects that are being assisted through this financial assistance of British Government ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir. U.K. Government had pledged £ 124 million for 1984-85, in the Aid India Consortium meeting held in Paris in June 1984. The amount represents the maximum level of UK aid disbursement to India in the current financial year. It includes tied assistance for imports of UK goods and services, financing of local costs of mutually agreed projects as also the cost of British experts and training fellowships under the Colombo Plan.

(b) Major items and projects which are expected to be covered under this assistance from the UK are :

Rihand Super Thermal Power Project, captive power plant of Bharat Aluminium Company, Amlori Coal mine project, imports of equipment for priority sector projects in the field of power, coal, railways, oil and natural gas, as well as local costs of HUDCO's housing programme for economically weaker sections.

### Approval of Plans of Certain Private Sector Companies for Entering Capital Market

2844. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have recently approved plans of nearly 30 private sector companies to enter the capital market in the next few months with issues totalling about Rs. 400 crores ;

(b) if so, the means of these companies and the capital issues authorised in each case ;

(c) whether these issues involve different schemes for raising the capital in certain cases non-convertible portion of the earlier series of debentures into equity shares in others the usual method of issuing shares and non-convertible or convertible debentures ; and

(d) the schemes sanctioned in each case ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b). During the last 4 months ending 31st July, 1984, 154 approvals were given to companies to issue share capital/debentures of the value of Rs. 478.79 crores. The names of such companies and the amount of issue involved are regularly published in the form of Press Releases which appear in the newspapers.

(c) and (d). Yes, Sir. Out of these approvals, consent was given to the proposal of one company, to issue equity capital by conversion of the non-convertible portion of debentures issued by that company in the past.

### Proposal to give Catering of IA and AI at Trivandrum to ITDC Unit, Kovalam

2845. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal for giving the responsibility for catering of the Indian Airlines and Air India at Trivandrum to the ITDC Unit, Kovalam ; and

(b) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) and (b). Indian Airlines has been uplifting meals from the Ashok Beach Resort of the India Tourism Development Corporation at Kovalam for all their Boeing 737 flights from Trivandrum. ITDC augment their capacity to meet the